

**Filling up of a vacant posts in water resources Division Berhampore**

3732. Will the Minister of IRRIGATION be pleased to state:

(a) whether necessary steps have been taken to fill up the vacant posts in different categories at Water Resources Division, Berhampore (W.B.) under Central Water Commission; and

(b) if so, whether the concerned authority has been directed or not?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). A few vacancies in Group 'C' and 'D' posts exist in the Water Resources Division. Central Water Commission, Berhampore, West Bengal. Reorganisation of various Water Resources Divisions of the Commission is in progress and re-allocation of posts/staff is being done. The resultant vacancies, if any, will be filled up as soon as re-allocation has been completed.

**Development of Wazir Nagar Colony, New Delhi**

3733. SHRI DHARAM DASS SHAILANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the colony of Wazir Nagar, opposite 'B' Block of Defence Colony, was approved by the erstwhile Delhi Improvement Trust under the scheme of New Delhi Southern Town Expansion Scheme (Part-I) in 1950 and certain building plans were approved by the then Improvement Trust;

(b) if the reply to (a) be in the affirmative, in how many cases the building plans have been sanctioned by the concerned authority; and

(c) whether the building plans are being sanctioned in Wazir Nagar now and if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the Sabha.

**कोटा में राष्ट्रीय सुरक्षा अध्यादेश को लागू किया जाना**

3734. श्री चतुर्भुज : दग कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के कोटा जिले में राष्ट्रीय सुरक्षा अध्यादेश को लागू किया गया है ;

(ख) यदि हां, तो उन लोगों की कुल संख्या कितनी है जिनके विरुद्ध उसे उपयोग में लाया गया है और किस प्रकार के आरोपों के सम्बन्ध में इसे उपयोग में लाया गया है ;

(ग) क्या कोटा जिले में कुछ व्यक्तियों को कथित चीनी के घोटाले के मामले में राष्ट्रीय सुरक्षा अध्यादेश के अन्तर्गत गिरफ्तार किया गया है जब कि उसी मामले में कुछ व्यक्तियों का भारतीय दण्ड संहिता की धारा 317 के अन्तर्गत गिरफ्तार किया जा रहा है; और

(घ) यदि हां, तो उसके क्या कारण हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : (क) जैसा कि राज्य सरकार ने सूचित किया है, इसे राजस्थान राज्य में इस्तेमाल नहीं किया गया है ।

(ख) & (घ). प्रश्न ही नहीं उठते ।